

[Shri Satya Narayan Sinha]

- (2) Further discussion on the Motion of Thanks on President's Address moved by Shri Jaganatha Rao and seconded by Shri M. L. Dwivedi. Reply to the debate will be made by the Prime Minister on Tuesday, February 18, after the Question Hour.
- (3) Further consideration of the Indian Reserve Forces (Amendment) Bill, as passed by Rajya Sabha.
- (4) Discussion and voting of Supplementary Demands for Grants for 1957-58, presented to this House on 11th February.
- (5) Discussion on the Report of the Commission of Inquiry into the affairs of the Life Insurance Corporation of India, laid on the Table yesterday. It is proposed to put down this discussion on the order paper immediately after the Question Hour on Wednesday, 19th February.
- (6) Consideration and passing of the Central Sales Tax (Amendment) Bill, 1958.
- (7) Consideration of a motion for the reference of the Merchant Shipping Bill, 1958, to a Joint Committee.

Shri Bimal Ghose (Barrackpore): May I know whether any time limit has been fixed for the discussion which we are going to have on Wednesday?

Mr. Speaker: Not yet. We will see. I will call a meeting of the Business Advisory Committee.

#### CENTRAL SALES TAX (AMENDMENT) BILL\*

The Deputy Minister of Finance (Shri B. R. Bhagat): I beg to move

for leave to introduce a Bill further to amend the Central Sales Tax Act, 1956.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Central Sales Tax Act, 1956."

The motion was adopted

Shri B. R. Bhagat: I introduce\*\* the Bill.

#### MERCHANT SHIPPING BILL\*

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): I beg to move for leave to introduce a Bill to amend and consolidate the law relating to merchant shipping.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to amend and consolidate the law relating to merchant shipping"

The motion was adopted.

Shri Lal Bahadur Shastri: I introduce the Bill.

#### MOTION ON ADDRESS BY THE PRESIDENT

Mr. Speaker: The House will now resume further discussion on the Motion of Address by the President. Out of 12 hours allotted for this discussion, 4 hours and 34 minutes have already been availed of and 7 hours and 26 minutes now remains, excluding the time to be taken by the Government. The list of amendments moved on the 13th February has already been circulated to the hon. Members on the same day. Shri D. A. Katti may now continue his speech.

Shri D. A. Katti (Chikodi): Mr. Speaker, Sir, the conversion movement of the Buddhists, instead of

\*Published in the Gazette of India, Extraordinary, Part, II-Section 2. dated 14-2-58, pp. 1-2 and 3 to 213.

\*\*Introduced with the recommendation of the President.